

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT AND POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:6187
ANSWERED ON:07.05.2002
ALLOTMENT OF PLOTS UNDER NOIDA RESIDENTIAL PLOTS SCHEME
A. VENKATESH NAIK

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

- (a) the number of persons who applied for allotment of plots under NOIDA residential plots scheme, 2001(I);
- (b) whether draw for the scheme has been held;
- (c) if so, whether the sectors and plot numbers have been intimated to the successful applicants;
- (d) if not, the reasons therefor;
- (e) whether in the absence of particular number of plots, the applicants are unable to get low rate of interest loan from the Banks/Housing Development Agencies and are compelled to pay heavy six monthly instalments at higher rate of interest to authority;
- (f) if so, the reasons for charging higher rate when authority itself has not fulfilled their commitments, as mentioned in the brochure for the scheme; and
- (g) the steps taken by the Union Government to safeguard the interests of the applicants?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT & POVERTY ALLEVIATION (SHRI BAN DATTATREYA)

- (a)to(g): The information is being collected and will be laid on the Table of the Sabha.